

(16)

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHBAD BENCH
ALLAHABAD

Dated: this the 05th day of NOVEMBER 2008

Contempt Petition No. 91 of 2007
IN
Original Application No. 637 of 2007

Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mrs. Manjulika Gautam, Member (A)

Amar Kant Ojha, S/o late Sri N.S. Ojha, R/o Jagannath Pur, Post Sadar, Distt: Gorakhpur.

...Applicant

By Adv : Shri B. Tiwari

Versus

1. Sri P.V. Prasad, Senior Personnel Officer, Press, N.E. Railway, Gorakhpur.
2. Sri Om Prakash, Chief Personnel Officer, N.E. Railway, Gorakhpur.
3. Sri Rakesh Kumar Bhargava, Senior Manager, Printing and Stationary, N.E. Railway, Press, Gorakhpur.
4. Sri Kali Shankar, Controller of Stores, N.E. Railway, Gorakhpur.

...Respondent.

By Adv : Sri Ravi Ranjan

O R D E R

By Hon'ble Mr. A.K. Gaur, JM

We have heard Shri B. Tiwari learned counsel for the applicant and Sri Ravi Ranjan, learned counsel for the respondent No. 2.

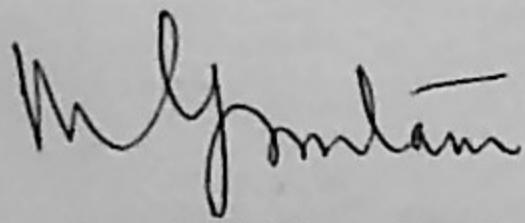
2. Learned counsel for the respondents at the very outset submitted that due to mistake and inadvertence

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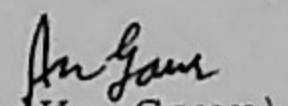
(11)

the order in question was passed by the Competent Authority, but subsequently the same has been withdrawn.

3. We find that no case of contempt is made and the same is dismissed. Notices issued to the respondents are discharged.



(Mrs. Manjulika Gautam)
Member (A)


(A.K. Gaur)
Member (J)

/pc/